

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.446/KB/2017
CA(IB) No.584/KB/2018
CA (IB) No. 713/KB/2018
CA (IB) No. 714/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6THAUGUST, 2018, 10:30 A.M

Name of the Company		Shreeshyam Metaliks Pvt.Ltd.-Vs-Concast Steel & Power Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) KSHITIZ CHAWCHHARIA Resolution Professional
S.F.10
6/8/2018
2. Moh Sagar Dhw ADV
6/8/18
- 3, Swapna Mitra advocates for
Noelle Banerjee For applicant
Satadeep Bhattacharjee C.A. 584/2018
S. Mitra
6/8/2018
4. Noelle Banerjee adv for the
deepanjandey workmen
Dipak Dey. C.A. 714/2018
N. Banerjee
6/8/2018
- 5 Mrs. Manju Bhattacharya, Adv. } MISC.
Mr. Rahul Anand, Adv. }
6. Ms. Soorjya Ganguli, Adv } FOR
Mrs. Pooja Chakrabarti, Adv } RP
Mr. Adheesh Agrawal, Adv }

Adheesh
6/8/18

105. 06-08-2018 – CP(IB) No. 446/KB/2017- CA(IB) No. 584/KB/2018- CA(IB) No.713/KB/2018-CA(IB) No.714/KB/2018 – Shreeshyam Metaliks Pvt. Ltd. Vs. Concast Steel & Power Ltd.

O R D E R

The Ld. Resolution Professional and his Counsel appeared and pointed out that the CIRP period is completed on 03-08-2018. He has already filed the final report stating that no resolution of the Corporate Debtor could be done for want of proper plan.

Now, the CP(IB) No. 446/KB/2017 and CA(IB) No. 714/KB/2018, the Application filed by the workmen, to be heard together. The copy of the CA(IB) No.714/KB/2018 has been already served on the Resolution Professional. The RP to file the Affidavit – in-reply within one week by submitting copy of the Affidavit-in-reply to the other side.

The CP(IB) No.446/KB/2017 and CA(IB) No. 714/KB/2018 to come up for further consideration on 10-08-2018.

The CA(IB) No. 584/KB/2018 and CA(IB) No.713/KB/2018 and one more Application which the Ld. Counsel for the Serious Fraud Investigation Officer is going to file are adjourned for further consideration on 07-09-2018.



(MADAN B GOSAVI)
MEMBER(JUDICIAL)